

**JUDGMENTS FOR THE MONTH OF SEPTEMBER, 2012**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	3 <sup>rd</sup>	<a href="#">CRL.A(J) 7/2007</a>	PAPU MAHATO VS STATE OF ASSAM		THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
2	3 <sup>rd</sup>	<a href="#">WA 154/2011</a>	THE STATE OF ASSAM & ORS VS M/S JYOTHY LABORATORIES LTD.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. ADARSH KUMAR GOEL HON'BLE MR. JUSTICE UJJAL BHUYAN
3	3 <sup>rd</sup>	<a href="#">WP(C) 3193/2012</a>	AMIR UDDIN BARBHUYAN AND ANR VS THE GOVERNMENT OF ASSAM AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA
4	4 <sup>th</sup>	<a href="#">CRL.A(J) 2/2007</a>	SRI SUKRA ORANG VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. A. K.GOEL HON'BLE MR JUSTICE A. C. UPADHYAY
5	4 <sup>th</sup>	<a href="#">CRL.A(J) 45/2007</a>	INTAZ ALI & ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
6	4 <sup>th</sup>	<a href="#">CrI.A. 51/2009</a>	SRI MANUJ CHUTIA VS THE STATE OF ASSAM	The probation of offender act – Compensation to be paid by the offender to the victim.	HON'BLE MR. JUSTICE B. D. AGARWAL
7	4 <sup>th</sup>	<a href="#">WP(C) 205(K)/2010</a>	MEZOMA VILLAGE COUNCIL VS THE STATE OF NAGLAND & ORS		HON'BLE MR. JUSTICE P K MUSAHARY
8	4 <sup>th</sup>	<a href="#">CRL.A(J) 9/2012</a>	SRI HAREN PATOR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P K MUSAHARY
9	6 <sup>th</sup>	<a href="#">CRL.A(J) 16/2006</a>	SHRI BHUBAN BARUAH VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
10	6 <sup>th</sup>	<a href="#">CRL.A(J) 26/2007</a>	SHRI NAREN DEKA VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. A. K.GOEL THE HON'BLE MR. JUSTICE A.C. UPADHYAY
11	6 <sup>th</sup>	<a href="#">CRL.A(J) 46/2007</a>	SRI DHANIRAM DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR. (MRS) JUSTICE INDIRA SHAH
12	6 <sup>th</sup>	<a href="#">WP(C) 1730/2012</a>	SRI KUJENDRA DOLEY VS STATE OF ASSAM & ORS	Disciplinary and enquiry proceedings.	THE HON'BLE MR. JUSTICE B.K. SHARMA
13	7 <sup>th</sup>	<a href="#">WP(C) 1533/2010</a>	UNION OF INDIA VS SHRI BIPLAB ROY CHOUDHURY AND ORS	Order of the Appellate or Revisional authority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MRS JUSTICE ANIMA HAZARIKA
14	7 <sup>th</sup>	<a href="#">WP(C) 4319/2011</a>	MR. MURARI MOHAN RAY & ORS VS THE STATE OF ASSAM & ORS	Seniority	HON'BLE MR. JUSTICE B.K. SHARMA
15	7 <sup>th</sup>	<a href="#">WP(C) 4327/2011</a>	MR. TIMOTHY HANSE (DAS) VS THE STATE OF ASSAM & ORS	Selection and appointment.	HON'BLE MR. JUSTICE B.K. SHARMA

16	7 <sup>th</sup>	<a href="#">WP(C) 101(AZ)/2011</a>	DR. LALROKIMA CHENKUAL & ORS VS THE MIZORAM UNIVERSITY & ORS		THE HON'BLE MR. JUSTICE UJJAL BHUYAN
17	7 <sup>th</sup>	<a href="#">WA 33/2012</a>	PIARUN NESSA TAPADAR VS NIZAM UDDIN MAZUMDAR & ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL HON'BLE MR. JUSTICE S. TALAPTRA
18	7 <sup>th</sup>	<a href="#">WP(C) 3094/2012</a>	DR. KARAM LOKENDRO SINGH & 9 ORS. VS THE STATE OF MANIPUR & ORS.	Selection and appointment.	HON'BLE MR. JUSTICE B.K. SHARMA
19	7 <sup>th</sup>	<a href="#">WP(C) 3096/2012</a>	DR. KARAM LOKENDRO SINGH VS THE STATE OF MANIPUR & ORS.	Selection and appointment.	HON'BLE MR. JUSTICE B.K. SHARMA
20	7 <sup>th</sup>	<a href="#">WP(C) 3097/2012</a>	DR. KOIJAM SHYAM SINGH VS THE STATE OF MANIPUR & ORS.	Selection and appointment.	HON'BLE MR. JUSTICE B.K. SHARMA
21	7 <sup>th</sup>	<a href="#">WP(C) 3538/2012</a>	M/S UTKAL GALVANIZERS LTD. VS THE STATE OF ARUNACHAL PRADESH & ORS	Other Civil Rules.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE S. TALAPATRA
22	10 <sup>th</sup>	<a href="#">CRL.A(J) 80/2007</a>	MD.RAHAM ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR.JUSTICE I.A.ANSARI HON'BLE MR.JUSTICE P K MUSAHARY
23	10 <sup>th</sup>	<a href="#">Crl.A. 226/2011</a>	REDAUL HUSSAIN KHAN VS THE NATIONAL INVESTIGATION AGENCY	Appeals against conviction for offences under IPC	THE HON'BLE MR.JUSTICE I.A. ANSARI THE HON'BLE MR.JUSTICE A.C. UPADHYAY
24	10 <sup>th</sup>	<a href="#">WP(C) 561(IM)/2012</a>	MRS. PUNAM WANGKHEM SINGH BHATIA VS THE MANIPUR INDUSTRIAL DEVELOPMENT & ORS		THE HON'BLE MR. JUSTICE B.K. SHARMA
25	11 <sup>th</sup>	<a href="#">Review.Pet. 125/2010</a>	BODOLAND TERRITORIAL COUNCIL VS THE STATE OF ASSAM & ORS	Review Applications In Civil Rule.	THE HON'BLE MR. JUSTICE AMITAVA ROY
26	11 <sup>th</sup>	<a href="#">W.P.(Crl.) 44(IM)/2012</a>	SMT. GURUMAYUM NINGOL KGANGEMBAM ONGBI NALINIBALA DEVI VS THE DISTRICT MAGISTRATE & ORS		HON'BLE MR. JUSTICE B.K. SHARMA
27	12 <sup>th</sup>	<a href="#">CRL.A(J) 138/2007</a>	SHRI BANA DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I A ANSARI HON'BLE MR JUSTICE P K MUSAHARY
28	12 <sup>th</sup>	<a href="#">Crl.Pet. 510/2012</a>	SHRI KALYAN KR. SARMA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding.	HON'BLE MR. JUSTICE P K MUSAHARY
29	12 <sup>th</sup>	<a href="#">CRP 386/2012</a>	SHRI SUKHENDU SEKHAR DEB ALIAS SUKHENDU SEKHAR DEY. VS SHRI ARUN KUMAR BIST AND ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR.JUSTICE B.D. AGARWAL
30	13 <sup>th</sup>	<a href="#">CRP 64/2006</a>	SRI KALORAM PATAR & ORS VS GHANA HIRA & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE DR. JUSTICE A. K. GOSWAMI
31	13 <sup>th</sup>	<a href="#">CRL.A(J) 76/2007</a>	SHRI BIMAL SOREN @ DUKANI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE IA ANSARI HON'BLE MR JUSTICE P K MUSAHARY
32	13 <sup>th</sup>	<a href="#">WP(C) 1504/2008</a>	SRI MADHAB ROY VS THE STATE OF ASSAM & ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MRS JUSTICE ANIMA HAZARIKA

33	13 <sup>th</sup>	<a href="#">Crl.Rev.P. 384/2011</a>	SUNIRMAL BHATTACHARJEE VS THE STATE OF ASSAM AND ANR	Criminal reference Hills	HON'BLE MR. JUSTICE P.K.SAIKIA
34	13 <sup>th</sup>	<a href="#">W.P.(Crl.) 66(IM)/2012</a>	SMT. HEIGRUJAM (N) BEMBEM DEVI VS THE STATE OF MANIPUR & ORS		HON'BLE MR. JUSTICE B.K. SHARMA
35	13 <sup>th</sup>	<a href="#">WP(C) 3739/2012</a>	MISS RAJASHREE KHOUND VS THE STATE OF ASSAM AND ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
36	14 <sup>th</sup>	<a href="#">Crl.A. 218/2003</a>	AYAZ ALI & ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
37	14 <sup>th</sup>	<a href="#">Crl.A. 19/2004</a>	MUSSTT.MAZIRA KHATOON VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC..	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
38	17 <sup>th</sup>	<a href="#">CRL.A(J) 125/2006</a>	BIJU BHUMIJ VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE S. C. DAS
39	18 <sup>th</sup>	<a href="#">CRL.A(J) 105/2007</a>	HANU BAISTAV VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE I.A. ANSARI HON'BLE MR. JUSTICE P.K. MUSAHARY
40	19 <sup>th</sup>	<a href="#">WP(C) 1846/2010</a>	RAM PRAKASH SARKI VS THE STATE OF ASSAM AND ORS	Major punishment	HON'BLE MR. JUSTICE B.K. SHARMA
41	21 <sup>st</sup>	<a href="#">WP(C) 2420/2010</a>	JITEN BORAH VS THE UNION OF INDIA & ORS	Major punishment	HON'BLE MR. JUSTICE B.K. SHARMA
42	26 <sup>th</sup>	<a href="#">CRL.A(J) 147/2007</a>	AMITABH DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLR MR.JUSTICE SC DAS
43	26 <sup>th</sup>	<a href="#">CRL.A(J) 155/2007</a>	JITEN LOHAR VS THE STATE OF ASSAM		THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLR MR.JUSTICE SC DAS